

- J. **Sant Kabir Award** is conferred to outstanding handloom weavers who are carrying on with the tradition and have made valuable contribution to the development of the sector. Since 2012 to 2016, 24 Sant Kabir Awards have been conferred to the handloom weavers.
- K. **National Award** is conferred to handloom weavers in recognition of their outstanding craftsmanship contribution and development of handloom weaving. This recognition encourage them to continue with the work in a more enthusiastic and productive manner. Since 2012 to 2016, National Awards have been conferred to 102 handloom weavers across the country.

From the year 2016, two Sant Kabir Awards, four National Awards and four National Merit Certificates awards have also been instituted exclusively to the women handloom weavers in addition to the existing Sant Kabir Awards, National Awards and National Merit Certificate in the field of weaving. This exclusive award to the women handloom weavers is named as 'Kamaladevi Chattopadhyay -Awards'. 7 such awards were conferred to women handloom weavers during National Handloom Day celebrated at Jaipur on 7th August 2018.

(b) and (c) Budgetary allocation of funds is not made State-wise. However, for the current financial year 2019-20, a provision of ₹ 105.74 crore has been made for implementation of National Handloom Development Programme. Proposals received from Government of Telangana have been processed for release of ₹ 165.30 lakh for three Block Level Clusters covering 477 beneficiaries. A sum of ₹ 133.31 lakh has also been released in the last three years for organising 21 marketing events covering 46000 beneficiaries of the State.

Revival of closed textile mills

1539. DR. L. HANUMANTHAI AH: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has decided to revive the State-owned textile mills which are lying closed for the last many years;
- (b) if so, the details of such mills which are lying closed and since when;
- (c) the estimated amount to be invested in them; and
- (d) the action plan formulated to revive such textile mills including National Textile Corporation (NTC) mills?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) As per Board for Industrial and Financial Reconstruction (BIFR) approved revival scheme Modified Scheme (MS)-08, National Textile Corporation Limited (NTC) has closed 78 mills under Industrial Dispute Act (ID Act) an account of being unviable; workers taking Modified Voluntary Retirement Scheme enmass; and also because of relocation of mills.

The list of closed NTC mills is given in Statement (*See below*). Presently, there is no proposal to revive the above closed mills of NTC. State-owned Textile Mills are managed by respective State Government themselves.

Statement

List of 78 NTC mills closed under ID Act

Sl. No.	Name of The Mills	State	Date of Closure	Criteria of closure
1	2	3	4	5
1.	Mysore Mills (Merged with Minerva)	Karnataka	—	Unviable
2.	Edward Mills	Rajasthan	06.05.2002	Unviable
3.	Petlad Textile Mills, Petlad	Gujarat	06.05.2002	Unviable
4.	Rajkot Textile Mills	Gujarat	06.05.2002	Unviable
5.	Adoni Cotton Mills	Andhra Pradesh	06.05.2002	Unviable
6.	Natraj Spinning Mills	Andhra Pradesh	06.05.2002	Unviable
7.	Netha Spinning and Weaving Mills	Andhra Pradesh	06.05.2002	Unviable
8.	M.S.K. Mills	Karnataka	06.05.2002	Unviable
9.	Bangasri Cotton Mills	West Bengal	06.05.2002	Unviable
10.	Bengal Fine S.& W.Mills No.II	West Bengal	06.05.2002	Unviable
11.	Manindra B.T. Mills	West Bengal	06.05.2002	Unviable
12.	Jyoti Wvg. Factory	West Bengal	06.05.2002	Unviable
13.	Central Cotton Mills	West Bengal	06.05.2002	Unviable
14.	Shree Mahalaxmi Cotton Mills	West Bengal	06.05.2002	Unviable

1	2	3	4	5
15.	Gaya Cotton & Jute Mills	Bihar	06.05.2002	Unviable
16.	Kalyanmal Mills	Madhya Pradesh	31.05.2002	Unviable
17.	Swadeshi Textile Mills	Madhya Pradesh	31.05.2002	Unviable
18.	Kishnaveni Textile Mills	Tamil Nadu	31.05.2002	Unviable
19.	Om Parasakthi Mills	Tamil Nadu	31.05.2002	Unviable
20.	Kohinoor Mills No. 2	Maharashtra	01.06.2002	Unviable
21.	Kohinoor Mills No. 3	Maharashtra	01.06.2002	Unviable
22.	Kaleeswarar Mills 'A' Unit	Tamil Nadu	21.07.2002	Unviable
23.	Virangam Textile Mills, Virangam	Gujarat	31.07.2002	Unviable
24.	New Manekchowk Textile Mills	Gujarat	31.07.2002	Unviable
25.	Mahalaxmi Textile Mills	Gujarat	30.09.2002	Unviable
26.	Hira Mills	Madhya Pradesh	31.10.2002	Unviable
27.	Bengal Nagpur Cotton Mills	Chhattisgarh	31.10.2002	Unviable
28.	India United Mills No.4	Maharashtra	31.10.2002	Unviable
29.	Rajnagar Textile Mills 2	Gujarat	31.10.2002	Unviable
30.	Azam Jahi Mills	Andhra Pradesh	31.10.2002	Unviable
31.	Somasundaram Mills	Tamil Nadu	31.10.2002	Unviable
32.	Balaramvarma Mills	Tamil Nadu	06.01.2003	Unviable
33.	Ahmedabad Jupiter Mills	Gujarat	31.03.2003	Unviable
34.	Indore Malwa United Mills	Madhya Pradesh	31.03.2003	Unviable
35.	Dayalbagh Mills	Punjab	01.09.2003	Unviable
36.	Himadari Textile Mills	Gujarat	30.09.2003	Unviable
37.	Bengal Luxmi Cotton Mills	West Bengal	25.10.2003	Unviable
38.	Rampooria Cotton Mills	West Bengal	25.10.2003	Unviable
39.	Bengal Fine S.& W.Mills No.I	West Bengal	25.10.2003	Unviable
40.	Atherton Mills	Uttar Pradesh	11.03.2004	Unviable

1	2	3	4	5
41.	Bijli Cotton Mills	Uttar Pradesh	11.03.2004	Unviable
42.	Laxmirattan Cotton Mills	Uttar Pradesh	11.03.2004	Unviable
43.	Lord Krishna Tex.Mills	Uttar Pradesh	11.03.2004	Unviable
44.	Muir Mills	Uttar Pradesh	11.03.2004	Unviable
45.	New Victoria Mills	Uttar Pradesh	11.03.2004	Unviable
46.	Rae Bareli Tex. Mills	Uttar Pradesh	11.03.2004	Unviable
47.	Shri Vikram Cotton Mills	Uttar Pradesh	11.03.2004	Unviable
48.	Swadeshi Cotton Mills, Kanpur	Uttar Pradesh	11.03.2004	Unviable
49.	India United Mills No. 2	Maharashtra	31.03.2004	Unviable
50.	India United Mills No. 3	Maharashtra	31.03.2004	Unviable
51.	Jam Mfg. Mills	Maharashtra	31.03.2004	Unviable
52.	Shri Sitaram Mills	Maharashtra	31.03.2004	Unviable
53.	Bharat Textile Mills	Maharashtra	01.04.2004	Unviable
54.	Digvijay Textile Mills.	Maharashtra	01.04.2004	Unviable
55.	Elphinstone Spg. & Wvg. Mills	Maharashtra	01.04.2004	Unviable
56.	Jupiter Textile Mills	Maharashtra	01.04.2004	Unviable
57.	Mumbai Textile Mills	Maharashtra	01.04.2004	Unviable
58.	New Hind Textile Mills	Maharashtra	01.04.2004	Unviable
59.	Podar Processors	Maharashtra	01.04.2004	Unviable
60.	Shree Madhusudan Mills	Maharashtra	01.04.2004	Unviable
61.	Panipat Woollen Mills	Punjab	15.05.2004	Unviable
62.	Model Mills, Nagpur	Maharashtra	05.06.2004	Unviable
63.	R.S.R.G Mills, Gkola	Maharashtra	05.06.2004	Unviable
64.	Vidharbha Mills, Achalpur	Maharashtra	05.06.2004	Unviable
65.	Jehangir Textile Mills	Gujarat	30.06.2004	Unviable

1	2	3	4	5
66.	Kohinoor Mills No. 1	Maharashtra	27.12.2006	Due to Enmass MVRs
67.	India United Mills No. 6	Maharashtra	24.01.2007	Due to Enmass MVRs
68.	Shree Bijay Cotton Mills	Rajasthan	Feb.,2009	Due to Enmass MVRs
69.	Kharar Textile Mills	Punjab	Feb.,2009	Due to Enmass MVRs
70.	Suraj Textile Mills	Punjab	Feb.,2009	Due to Enmass MVRs
71.	Ahmedabad New Textile Mills	Gujarat	Feb.,2009	Due to Enmass MVRs
72.	Ananthapur Cotton Mills	Andhra Pradesh	Feb.,2009	Due to Enmass MVRs
73.	Sree Yallamma Cotton Mills	Karnataka	Feb.,2009	Due to Enmass MVRs
74.	Associated Industries	Assam	Feb.,2009	Due to Enmass MVRs
75.	Bihar Cooperative Mills	Bihar	Feb.,2009	Due to Enmass MVRs
76.	Swadeshi Cotton Mills, Naini	Uttar Pradesh	Feb.,2009	Due to Enmass MVRs

1	2	3	4	5
77.	Finlay Mills	Maharashtra	October, 2009	Relocation of mill at the land of Vidharbha Mills, Achalpur
78.	Minerva Mills, Bangalore	Karnataka	March, 2011	Mill relocated to SEZ area of Hassan

B-Twill bag impact on jute industry

†1540. SHRI REWATI RAMAN SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has approved other types of sacks instead of bales of 2,58,000 jute sacks for kharif and rabi seasons in 2019-20;

(b) whether Government purchases a large number of B-Twill bags from industries in order to stuff grains;

(c) whether jute industry is feared to suffer losses of millions of crores due to purchase of other type of jute sacks, and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) With a view to protect the interests of persons engaged in production of jute, the Government enacted the Jute Packaging Materials (Compulsory Use in Packaging Commodities) Act, 1987 (JPM Act). At present, 100% foodgrains and minimum 20% of sugar produced in the country should mandatorily be packed in jute bags. Under this Act, State Procurement Agencies (SPAs) are mandated to procure foodgrains and sugar in jute sacks. However, relaxation is provided to the extent of shortfall in supply of jute sacks to meet the exigency of the indents placed by SPAs.

†Original notice of the question was received in Hindi.